

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.282/04

Tuesday this the 4 th day of July, 2006.

CORAM:

**HON'BLE MR. K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE MR. N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER**

Smt.Mahija P.O.,
W/o Suseelan, Postman, Kottayam Head Post Office,
residing at Kolathmalil House,
Amalagiri P.O., Kottayam – 686 036. Applicant

(By Advocate Shri P.C.Sebastian)

Vs.

1. The Senior Superintendent of Post Offices,
Kottayam Division, Kottayam.
2. The Senior Postmaster,
Kottayam Head Post Office, Kottayam.- 686 001.
3. The Chief Postmaster General,
Kerala Circle, Thiruvananthapuram.
4. The Union of India, represented by
Secretary to Govt. of India,
Ministry of Communications,
Department of Posts, New Delhi. Respondents

(By Advocate Shri TPM Ibrahim Khan, SCGSC)

The application having been heard on 4.7.2006
the Tribunal on the same day delivered the following:

OR D E R

HON'BLE MR. K.B.S.RAJAN, JUDICIAL MEMBER

When the matter came up before the Bench, learned counsel for the applicant submitted that he is not pressing this O.A. and the same may be closed. Hence, the O.A. is closed. No costs.

Dated the 4th July, 2006.

W.R.S.

**N.RAMAKRISHNAN
ADMINISTRATIVE MEMBER**


**K.B.S.RAJAN
JUDICIAL MEMBER**